

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF EXPENDITURE

**RAJYA SABHA**  
**UNSTARRED QUESTION No. 987**

TO BE ANSWERED ON TUESDAY, December 12, 2023/21 Agrahayana, 1945 (Saka)

**SPECIAL ASSISTANCE FOR CAPITAL EXPENDITURE BETWEEN FINANCIAL  
YEARS 2020-21 AND 2023-24**

987. # SHRI ADITYA PRASAD

Will the Minister of FINANCE be pleased to state:

- (a) the details of special assistance released for capital expenditure between financial years 2020-21 and 2023-24, State-wise; and
- (b) the details of steps taken by Government to raise capital investment by the States?

**ANSWER**

THE MINISTER OF STATE FOR FINANCE  
(SHRI PANKAJ CHAUDHARY)

(a): The State-wise details of Special Assistance (Loan) released under the Scheme for Special Assistance to States for Capital Expenditure/Investment between financial years 2020-21 and 2023-24 is provided in Annexure.

(b): The Special Assistance to States for Capital Expenditure/Investment are aimed at boosting capital expenditure by the States. Further, the scheme guidelines on the Scheme for Special Assistance to States for Capital Investment 2023-24, inter-alia, stipulate norms including achievement of the target of capital expenditure fixed for the State for the financial year 2023-24 for availing the 2<sup>nd</sup> installment @ 33.33% of the approved amount under Part-I (Untied) of the Scheme for 2023-24 having allocation of Rs.1 lakh crore.

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**ANNEXURE REFERRED IN REPLY TO RAJYA SABHA UNSTARRED QUESTION  
NO. 987 DUE FOR ANSWER ON 12<sup>th</sup> DECEMBER, 2023**

**Special Assistance (loan) released under the Scheme for Special Assistance to States for  
Capital Expenditure/Investment**

**(Rs. in crore)**

<b>Sl. No.</b>	<b>States</b>	<b>2020-21</b>	<b>2021-22</b>	<b>2022-23</b>	<b>2023-24 (As on 05.12.2023)</b>
1	Andhra Pradesh*	688.00	501.79	6105.56	0.00
2	Arunachal Pradesh	232.97	371.19	1564.10	992.49
3	Assam	450.00	600.00	4300.14	2841.21
4	Bihar	843.00	1246.50	8455.85	6135.54
5	Chhattisgarh	286.00	423.00	2941.97	2019.78
6	Goa	97.66	111.04	572.75	332.35
7	Gujarat	285.00	432.00	4045.82	2336.62
8	Haryana	91.00	135.00	1267.00	679.25
9	Himachal Pradesh	533.00	800.00	650.80	644.36
10	Jharkhand	277.00	246.00	2964.32	1693.19
11	Karnataka	305.00	451.50	3399.35	2538.04
12	Kerala*	81.50	238.50	1902.74	0.00
13	Madhya Pradesh	1320.00	1512.36	7360.20	5325.60
14	Maharashtra	514.00	771.73	6744.16	3457.61
15	Manipur*	317.16	212.85	467.22	0.00
16	Meghalaya	200.00	281.20	1049.02	555.43
17	Mizoram	200.00	299.99	297.50	487.55
18	Nagaland	200.00	300.00	504.16	462.30
19	Odisha	471.50	517.12	75.00	3039.77
20	Punjab*	296.50	223.50	798.22	0.00
21	Rajasthan	1002.00	692.41	5595.64	3987.91
22	Sikkim	200.00	300.00	551.36	271.66
23	Tamil Nadu	0.00	505.50	4011.27	2643.65
24	Telangana	358.00	214.14	2500.98	1140.84
25	Tripura	300.00	118.54	349.79	258.77
26	Uttar Pradesh	976.00	1483.00	7940.50	12458.43
27	Uttarakhand	675.00	263.92	1124.01	785.78
28	West Bengal	630.00	933.00	3655.92	5015.58
<b>Total</b>		<b>11830.29</b>	<b>14185.78</b>	<b>81195.35</b>	<b>60103.69</b>

\*: The State has not met the eligibility criteria prescribed under the Scheme for 2023-24.

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